

settled without waiting for punitive action against the concerned employee.

### Section and promotion of staff

All Circles will hold DPCs for promotion to next higher ranks and also initiate recruitment process in respect of cadres where recruitment is due and vacant posts exist.

### SC/ST recruitment

All vacant SC/ST posts should be filled up through special recruitment and in case any such posts could not be filled up before 30th September, the report in this regard will be submitted to Directorate. The total number of SC/ST posts filled up should be intimated to DDG (P) and Liaison Officer for SC/ST of Directorate.

### Air Safety

3407. SHRI SURESH PRABHU : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number and details of cases of air safety violation noticed by the Government during the last two years; and

(b) the steps being taken to bring the air safety in India to the level of internationally accepted norms?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) There have been 39 cases of air safety violation during the period from August, 1994 to July, 1996. The break-up of these cases is as under:

Indian Airlines	-	10
Air India	-	3
Private Airlines and others	-	26
		39

Appropriate action such as suspension of licence of the pilots/co-pilots involved and withdrawal/suspension of approval granted to the operator concerned has been taken.

(b) To enhance the level of air safety, steps such as implementation of recommendation emanating from investigation of aircraft accidents and hazardous incidents, monitoring of flight recorders, issuance of Civil Aviation Requirements, safety audit of operators, conducting safety seminars/meetings, inspection of aerodromes etc. are carried out continuously.

### STD/ISD/PCO Booths in Andhra Pradesh

3408. SHRI L. RAMANA :  
SHRI SOMJIBHAI DAMOR :  
SHRI NAMDEO DIWATHE :  
SHRI T. GOPAL KRISHNA :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of STD/ISD/PCO Booths in operation in each district of Andhra Pradesh, Maharashtra and North Eastern Region in general and Dimapur in particular;

(b) the number of applications pending for allotment of such booths in each of the above States, district-wise;

(c) the time by which they are likely to be allotted booths;

(d) whether the Government have received any complaints of irregularities being committed by such booth operators in the above States; and

(e) if so, the number thereof and the action taken/being taken by the Government against them?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (e). The information is being collected and will be laid on the Table of the House as soon as available.

### P.F. Offices in the Country

3409. SHRI K.C. KONDAIAH : Will the Minister of LABOUR be pleased to state:

(a) the total number of PF Regional and Sub-Regional offices in the country;

(b) the number and location of such Offices in Karnataka;

(c) whether the Government purpose to open PF sub-regional offices in the industrial developed districts having large number of workers;

(d) if so, the details thereof with particular reference to Karnataka;

(e) whether all the PF regional and sub-regional offices in Karnataka have been computerised; and

(f) if not, the time by which these offices are likely to be computerised?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) There are at present 16 Regional and 53 Sub-Regional Offices of the EPF Organisation functioning in the Country.